

## **ADDENDUM TO FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN IN  
JAIPURIA BUILDCON PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR AT DELHI**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for  
Corporate Persons) Regulations, 2016)

In supersession of earlier public announcement as issued by the undersigned regarding Invitation for expression of interest for submission of resolution plan in Jaipuria Buildcon private Limited on 18.01.2023, it is hereby informed that the revised timelines for submission of EOI will be as under:

<b>RELEVANT PARTICULARS</b>		
10.	Last date for receipt of expression of interest	09.02.2023
11.	Date of issue of provisional list of prospective resolution applicants	19.02.2023
12.	Last date for submission of objections to provisional list	24.02.2023
13.	Process email id to submit EOI	<a href="mailto:irp.jaipuriabuildconcirp@gmail.com">irp.jaipuriabuildconcirp@gmail.com</a>

Note: The other contents and terms of the Form G dated 18.01.2023 shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by 02.02.2023 in response to FORM –G dated 18.01.2023, need not to submit again. It is however submitted that the proposed revision in the timelines is subject to approval of CoC of corporate debtor.

**CS VEKAS KUMAR GARG**  
**Resolution Professional**  
**For Jaipuria Buildcon Private Limited**  
IP Regn. No. IBBI/IPA-002/IP-N00738/2018- 2019/12291  
D-214, Ground Floor, Ramprastha, Ghaziabad, UP-201011

Date: 03.02.2023  
Place: Ghaziabad